
RC-Pune

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| 1. | Shri Ashok Kumar | Assistant Director (Admn.) |
| 2. | Sh. Mahesh Prasad Saha | Section Officer |
| 3. | Sh. Dilip Raj | Section Officer |
| 4. | Ms. Sonika Tyagi | EDP Supervisor |
| 5. | Sh. Satish Kumar | Junior Assistant |

Regional Centre-Allahabad

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| 1. | Dr. Alok Kumar Gupta | Assistant Director(Academic)/Incharge |
| 2. | Sh. S K Pandey | Section Officer |
| 3. | Sh. Pankaj Mahawar | EDP Supervisor |
| 4. | Sh. Rajesh Kumar Sinha | Junior Assistant |
| 5. | Sh. Hitesh Kumar Dixit | Junior Assistant |

Sub Regional Centre-Kota

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| 1. | Sh. Sanjay Kumar | Section Officer |
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NIOS Centre-Gangtok

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| 1. | Dr. Chunnu Prasad | Assistant Director (Academic) |
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Discrimination in recruitment and promotion of teachers in AMU

2171. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of gross violation of University Grants Commission (UGC) rules and discrimination in recruitment and promotion of teachers in Aligarh Muslim University (AMU);

(b) if so, the details thereof; and

(c) the corrective steps taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (c) Aligarh Muslim University (AMU) is an autonomous body which is governed by its own Act and Statutes & Ordinances and Regulations framed thereunder and is competent to take

decision on its administrative matters including appointment of teachers. All the appointments to permanent posts of teachers in the University are made by the Executive Council on the recommendation of a Selection Committee in accordance with the provisions of the relevant Statutes of the University.

The President of India, in the capacity as the Visitor of the AMU is empowered to cause an inquiry to be made in respect of any matter connected with the administration of the University. Whenever the complaint is supported with evidence and the reply of the University is not found satisfactory, then depending upon the facts of the case; either a Fact Finding Inquiry Committee is constituted or if it relates to a proceeding which is not in conformity with the Act, the Statutes or the Ordinances, then the proceeding is annulled with the approval of the Visitor.

Certain complaints of alleged irregularities in recruitment/ promotion of teachers in AMU have been received. They are at different stages of examination and disposal. The University Grants Commission (UGC) has also decided to conduct the academic, research, financial and infrastructural audit of the AMU which includes quality improvement strategies for faculty recruitment.

Guidelines for minimum competency of children at primary level

2172. DR. T. SUBBARAMI REDDY:

SHRIMATI AMBIKA SONI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Ministry has issued guidelines for minimum competency to be attained by children, to boost education in elementary classes and if so, the details thereof;

(b) if not, the details of mechanism available to test check that the minimum competency is attained by children at primary and middle level; and

(c) whether the proposed new education policy would include these aspects in detail?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Ministry of Human Resource Development (MHRD), in collaboration with National Council of Educational